

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI)... /2006

(CRLMP.NO(s). 9586/2006)

(From the judgement and order dated 09/12/2005 in CRLA No. 217/1994
of The HIGH COURT OF CALCUTTA)

JALADHAR MONDAL

Peti tioner(s)

VERSUS

STATE OF WEST BENGAL

Re spondent(s)

With CRLMP.NO(s). 9586/2006 (c/delay in filing SLP and office report))

Date: 29/09/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Petitioner(s)

Mr. Sakesh Kumar,Adv. (A.C.)

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Leave granted.

Dhawan)

Court Master

Court Mas

ter